COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 67 OF 2017 &</u> IA NOS. 198, 199 AND 200 OF 2017

Dated: 3rd May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Maharashtra State Electricity Transmission Co. Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M. Y. Deshmukh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Mr. Raunak Jain for R.1

ORDER

Learned counsel for the appellant states that he will be filing affidavit of service within two weeks.

Learned counsel for respondent No.1 states that he will filing reply during the course of the day. Rejoinder, if any, may be filed on or before 18.05.2017 after serving copy on the other side.

List the matter on <u>24.07.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson